

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 121**

**IA(IBC)(DIS.)/2(CH)2024**

**IA(I.B.C)/2709(CH)2023**

**IA(I.B.C)/179(CH)2024**

**IA(I.B.C)/1080(CH)2024**

**In**

**CP (IB) No. 285/Chd/Hry/2020**

**(Admitted)**

**IN THE MATTER OF:**

**Sunfocus Solution Pvt. Ltd.**

**...Petitioner-Operational Creditor**

**Versus**

**Jewel Garments Pvt. Ltd.**

**... Respondent-Corporate Debtor**

**Under Section: 9, 54(1), 60(5), IBC 2016**

**Order delivered on 04.07.2024**

**CORAM:**

**SHRI. UMESH KUMAR SHUKLA,  
HON'BLE MEMBER (T)**

**SHRI. HARNAM SINGH THAKUR,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Liquidator : Mr. Atul V. Sood, Advocate**

**ORDER**

**IA(IBC)(DIS.)/2(CH)2024**

The learned counsel for the liquidator is directed to file the copies of the valuation reports within one week. Let the matter be posted on 23.07.2024.

**IA(I.B.C)/2709(CH)2023**

This is an application filed under Section 60(5) of the Insolvency and Bankruptcy Code, 2016 R/w Rule 11 of NCLT Rules 2016, for placing on record the first quarterly progress report filed by the liquidator for the period from 01.07.2023 to 30.09.2023 along with supporting affidavit. The same is

taken on record subject to just exceptions. Thus, IA No. IA(I.B.C)/2709(CH)2023 is disposed of accordingly.

**IA(I.B.C)/179(CH)2024**

This is an application filed under Section 60(5) of the Insolvency and Bankruptcy Code, 2016 R/w Rule 11 of NCLT Rules 2016, for placing on record the second quarterly progress report filed by the liquidator for the period from 01.10.2023 to 31.12.2023 along with supporting affidavit. The same is taken on record subject to just exceptions. Thus, IA No. IA(I.B.C)/179(CH)2024 is disposed of accordingly.

**IA(I.B.C)/1080(CH)2024**

This is an application filed under Section 60(5) of the Insolvency and Bankruptcy Code, 2016 R/w Rule 11 of NCLT Rules 2016, for placing on record the third quarterly progress report filed by the liquidator for the period from 01.01.2024 to 31.03.2024 along with supporting affidavit. The same is taken on record subject to just exceptions. Thus, IA No. IA(I.B.C)/1080(CH)2024 is disposed of accordingly.

Sd/-

**(UMESH KUMAR SHUKLA)  
HON'BLE MEMBER (T)**

Sd/-

**(HARNAM SINGH THAKUR)  
HON'BLE MEMBER (J)**